backbone of about 10 lakhs Kendu leaf Pluckers, binders and seasonal workers of Odisha, mostly tribal mothers and sisters. The tribal people collect the leaves as part of their right defined under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. They have the right to procure and sell these products. Imposition of GST (18 per cent) on Kendu leaves is adversely affecting the Kendu leaves trade. This, in turn, affects the livelihoods of Kendu leaves Pluckers, binders and seasonal workers and implementation of social security and welfare measures for them. In the interest of the livelihoods of the Kendu leaves dependent community, it is urged upon Government of India to withdraw the imposition of GST on Kendu leaves for the greater interest of the tribals in Odisha. Former Chief Minister of Odisha wrote to Government of India on 25th November, 2022 requesting for withdrawal of GST on Kendu leaves. In the 48th GST Council meeting held on 17th December, 2022 Odisha's then Finance Minister had also raised the demand for exemption of Goods and Services Tax (GST) on Kendu leaf. The Biju Janata Dal has been relentlessly seeking the withdrawal of GST from Kendu leaf. The withdrawal of GST on Kendu leaf will strengthen and empower about 10 lakh tribal mothers and sisters. Complete withdrawal of the imposition of GST on Kendu (Tendu) leaf is important. I urge the Government of India to take up the matter proactively.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Sasmit Patra: Shri A. A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), and Dr. Fauzia Khan (Maharashtra).

**Concern over recent hike in Mobile tariff plans**

SHRI A. A. RAHIM (Kerala): Sir, the recent hike in mobile tariff plans by various service providers has caused significant financial strain on citizens, particularly those from economically weaker sections. Mobile service providers have recently revised their tariff plans, leading to an increase of 15 to 25 per cent in mobile phone bills. In the current era, mobile communication is not a luxury but a necessity. It is a critical tool for education, employment, healthcare, and overall social connectivity. The steep increase in tariffs has placed an undue burden on households already grappling with the economic pressure of the pandemic and inflation. Many students, workers and small business owners rely heavily on affordable mobile services for their daily operations. The increased tariffs have disrupted their activities, affecting productivity

and access to essential services. It will also increase the digital divide in the country. It is very important to consider the measures to alleviate the financial strain on consumers.

I request the Government to take possible steps to review the tariff hikes and explore subsidies for low income users. Also, introduce regulatory measures to ensure that any future tariff changes are gradual and considerate of the public's capacity to absorb such costs.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri A. A. Rahim: Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri Sandosh Kumar P (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra) and Shri Haris Beeran (Kerala).

**Demand for legislation on Population control in India**

**श्री नरेश बंसल** (उत्तराखंड): उपसभापति महोदय ,प्रधान मंत्री नरेंद्र मोदी जी ने बढ़ती जनसंख्या को लेकर लाल किले से 2019 में स्वतंत्रता दिवस के मौके पर देश के लोगों से छोटे परिवार की अपील की। जनसंख्या विस्फोट लोकतंत्र और सामाजिक ,आर्थिक विकास के लिए सबसे बड़ा खतरा है और यह ज्यादातर समस्याओं की जड़ है। नागरिकों को स्वच्छ हवा, स्वच्छ पेयजल, स्वास्थ्य और आश्रय, जीवनयापन, शिक्षा का अधिकार है और जनसंख्या नियंत्रण के बगैर इनको सुनिश्चित नहीं किया जा सकता। अभी 125 करोड़ भारतीयों के आधार कार्ड हैं जबकि करीब 20 फीसदी यानी 25 करोड़ लोग बिना आधार कार्ड के हैं। इसके अलावा बड़ी संख्या में बांग्लादेशी, रोहिंग्या घुसपैठिये अवैध रूप से रह रहे हैं। हमारे पास अमेरिका की तुलना में एक तिहाई भूमि है , जबकि जनसंख्या की दर अमेरिका की तुलना में आठ गुना है। जनसंख्या विस्फोट अधिक उपभोग के कारण जनसांख्यिकीय आपदा और प्राकृतिक संसाधनों के पूरी तरह से खत्म हो जाने के गहरे भय के आवेग में बदल चुका है।

महोदय ,जनसंख्या नियंत्रण के प्रयास सफलतापूर्वक हों, लेकिन यह भी ध्यान रखना होगा कि कहीं भी जनसांख्यिकीय असंतुलन की स्थिति पैदा न होने पाए। ऐसा न हो कि किसी एक वर्ग की आबादी बढ़ने की गति अधिक हो और दूसरे वर्ग की जनसंख्या स्थिरीकरण के प्रयासों से उनकी आबादी को नियंत्रित कर जनसंख्या असंतुलन पैदा हो। जिन देशों में असंतुलन होता है , वहां चिंताएं बढ़ती हैं, धार्मिक डेमोग्राफी पर विपरीत असर पड़ता है और वहां पर अव्यवस्था, अराजकता जन्म लेने लगती है। मैं सरकार से आग्रह करता हूं कि वह दुनिया के विकसित देशों के जनसंख्या नियंत्रण कानून और नीतियों का अध्ययन करके भारत में जनसंख्या नियंत्रण के उपाय सुझाए और कानून बनाए।